

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / BA / CP NO. 858 OF 2003

Applicant/s Jagdish Prasad Respds. UDF Lodhans

Advocate for Applicant/s Sh R.K. Saxena Advocate for Respondent/s Sh D. Anandhi
Sh R.S. Yadav

Notes of the Registry	Orders of the Tribunal
	<u>03/05/2010</u> Hon-Ms. A.K. Gaur, JM. Hon-Mrs. Manjulika Gautam, AM. List has been revised, none appears for the Applicant. S. D. Anandhi for the Respondents. It appears that the applicant has lost interest in prosecuting the matter. O.A. stands dismissed for default and for non-prosecution. <u>Anjan</u> AM. <u>M. J. Pant</u> AM. ②

Contd. On Sheet No. _____